

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-511**  
IB-865/ND/2020

**IN THE MATTER OF:**

M/s. Worldview Tours Pvt. Ltd.

**.....Applicant**

**SECTION**

U/s 10 IBC

**Order delivered on 09.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Dr. MK Pandey, Adv.

For the Respondent :

For the RD : Ms. Shankari Mishra, Ms. Jyoti Khurana, Advs.

**ORDER**

Ld. Counsel on behalf of the Petitioner is present. Ld. Counsel on behalf of the RD is present and sought further time to file their response. Last opportunity is given to the RD to file their response. List the matter on **07.06.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**